

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO.1331
TO BE ANSWERED ON 14-12-2022**

UNUTILISED MPLAD FUNDS

1331. SHRI DILIP SAIKIA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the completion of works/settlement of MPLADS accounts of 16th Lok Sabha has been affected due to Covid-19, if so, the details thereof;**
- (b) if so, whether the unutilised/unsanctioned funds of 16th Lok Sabha are likely to be transferred to the successor Member of Parliament;**
- (c) if so, the details of the unutilised amounts for the works under the MPLADS funds for Mangaldoi Lok Sabha Constituency; and**
- (d) whether any amount pending to the above constituency for the 16th Lok Sabha has been/ proposed to be released and the time by which this is likely to be released?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

(a) The Government received references from Members of 16th Lok Sabha from across the country requesting for release of pending installments due to them to resume the ongoing works and clear the committed liabilities under MPLAD Scheme after the decision of the Government not to operate the Scheme during Financial Year 2020- 21 and 2021-22. Accordingly, the Government restored MPLAD Scheme w.e.f. 10-11-2021 during the remaining part of the Financial Year 2021-

22 with release of MPLADS fund at the rate of ₹ 2 crore per Member of Parliament in one instalment; and continued MPLAD Scheme up to 2025-26 with annual entitlement per Member of Parliament (MP) at ₹ 5 crores.

(b) The transfer of unutilized funds to successor Lok Sabha MP is regulated by para-4.7 of MPLADS Guidelines, which provides that in respect of elected Members of Lok Sabha, the balances of MPLADS funds left by the predecessor MP in a Lok Sabha constituency (funds not committed for works of the predecessor MP) would be passed on to the successor(sitting) MP from that constituency. (In case of fresh delimitation, separate orders will be issued).

(c) As per the latest Monthly Progress Report (MPR) for the month of November, 2022, the unutilized/unsanctioned MPLADS funds for 16th Lok Sabha in respect of Mangaldoi constituency is ₹ 333.43 lakh.

(d) All the installments for the above constituency for the 16th Lok Sabha have already been released by this Ministry.
